whose reply to the last reference made by the Government of India is awaited. Until the receipt of their reply, it is not possible to indicate when this matter would be finalised or what exact difficulties would eventually arise.

Shrimati Renu Chakravartty: May I know when, the last intimation was sent to the West Bengal Government?

Shri Shahnawaz Khan: Recently, the hon. Minis'er of Railways had written addemi-official letter to the Chief Minister of West Bengal. It was very recent.

Shrimati Renu Chakravartty: May I know whether in view of the fact that the solling-stock is almost being destroyed and taken away by various people, it will at all be possible, if there is any further delay, to have the opening of the shuttle train service?

Shri Shahnawaz Khan: That stock is more or less obsolete, and does not belong to us. It belongs to a private company. It is their outlook.

WRITTEN ANSWERS TO QUESTIONS

'Agmark' Ghee

*1053. Shri Jhulan Sinha: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether during any of the last two years contents of 'Agmark' ghee have been chemically analysed with a view to finding out the extent of its purity; and
 - (b) if so, the results thereof?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes.

(b) 887 check-samples were collected during the calender year 1954, of which 51 were found to be adulterated with vegetable fat. During the period January to September, 1955, 1010 check-samples of ghee were collected of which 10 were found to be adulterated with vegetable fat and suitable action was taken against the offenders.

Jute Mills

*1054. {Shri K. P. Sinha: Shri M. Islamuddin:

Will the Minister of Railways pleased to state:

 (a) whether it is a fact that jute mills in Northern India are, facing shortage of raw materials due to inadequate wagon supply;

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- (b) whether it is also a fact that a jute mill of Kanpur proposed to close down by the 30th September, 1955; and
- (c) if so, the steps taken by Government in the matter?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) to (c). Some reports appeared in the papers about the shortage of wagons and arrangements were made immediately to step up the loading of jute.

Indian Airlines Corporation

*ros6. Shri D. C. Sharma: Will the Minister of Com nunications be pleased to state the total amount advanced so far by Government towards the capital of Indian Air lines Corporation?

The Deputy Minister of Communications (Shri Raj Bahadur): A sum of Rs. 390.17 lakhs has so far been advanced as capital to the Indian Airlines Corporation.

Buddha Jayanti

*1058. Shri Bishwa Nath Roy: Will the Minister of Communications be plessed to state:

- (a) whether in view of Buddha Jayanti next year and the expected visit by the Indian and foreign tourists to Kasia in this connection, Government propose to start air service for that place on that occasion; and
- (b) if so whether there is a proposal also to repair the aerodrome at that place with a rest room?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) There is no such proposal at present. There is already an air service to Gorakhpur which is about 32 miles from Kasia.

(b) Dose not arise.

Tata Electric Locomotive Co.

*1060. Shri S. K. Razmi: Will the Minister of Railways be pleased to state the steps taken to implement the suggestions and recommendations contained in the Thirteenth Report of the Public Accounts Committee so far as they relate to Railways?

The Deputy Minister of Railways and Transport (Shri Alagesan):
The various suggestions and recommendations made by the Public Accounts Committee in this Report are